GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1090ANSWERED ON 21ST DECEMBER, 2017

TOLL OPERATE-TRANSFER MODEL

1090. SHRI HARISH MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to monetise infrastructure assets in road sector to private companies through TOT model; and
- (b) if so, the details thereof and reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) Yes, Madam. Government has approved the proposal to authorize National Highways Authority of India (NHAI) to monetize public funded NH projects which are operational and are generating toll revenues for at least two years after the Commercial Operational Date (COD) through the Toll Operate Transfer (ToT) Model subject to approval of the Competent Authority in Ministry/ NHAI on a case to case basis.
- (b) In TOT Model, the right of collection and appropriation of Fees for selected operational National Highway (NH) projects constructed through public funding shall be assigned for a pre-determined concession period to concessionaires (developers/investors) against upfront payment of a lump-sum amount to NHAI. Such assignment of rights shall be based on toll revenue potential of the identified NH projects. Operation & Maintenance (O&M) obligations of such projects shall be with the concessionaire till the completion of concession period. The concessionaires for such projects shall be appointed through a transparent and uniform procurement process within the ambit of a pre-defined and approved implementation framework.
